

TIC/2/2023-IMPORTS-FSSAI  
Food Safety and Standards Authority of India (FSSAI)  
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण  
(खाद्य संरक्षा एवं मानक अधिनियम, २००६ के तहत स्थापित एक वैधानिक प्राधिकरण)  
(Trade and International Cooperation Division-TICD)  
(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)  
FDA Bhawan, Kotla Road, New Delhi- 110002  
एफडीए भवन, कोटला रोड, नई दिल्ली- ११०००२

Dated 7<sup>th</sup> January 2026

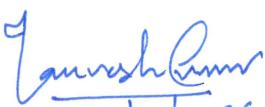
Order

**Subject: Copper limits in Hops Pellets for use in Beer Manufacturing-reg.**

This office has received representations from the Beer industry regarding the permissible limits of copper in imported hops pellets, which are used as an ingredient in the manufacturing of beer in India. The matter has been examined, and as an interim measure, it has been decided that all imported consignments of hops pellets intended for use as an ingredient in beer manufacturing in India shall conform to the copper limits prescribed by the European Food Safety Authority (EFSA), i.e., **1000 ppm**.

2. Such consignments shall be accompanied by a **mandatory declaration** on the Bill of Entry and accompanying documents, as well as on the consignment label, stating: "**To be used for manufacturing of Beer only.**"
3. Hops imported for use in the food industry other than beer shall be tested for copper as per the limits prescribed under the 'Food Not Specified' category in the Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, i.e., **30 mg/kg**.
4. All previous orders issued in this regard stand withdrawn.

This issues with the approval of the Competent Authority.

  
07/01/2026  
(Manvesh Kumar, IRS)  
Director, Imports.

**To:**

All concerned stakeholders

**Copy to:**

1. Advisor (QA), FSSAI - with a request for circulation to all FSSAI notified labs.
2. All Regional Directors, FSSAI
3. All Authorised Officers, FSSAI
4. Guard File

5. CITO, FSSAI HQ (For uploading on the FSSAI website)